

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5127  
ANSWERED ON:27.08.2010  
WORLD BANK LOAN TO HYDRO POWER PROJECTS  
Patil Shri A.T. Nana

**Will the Minister of POWER be pleased to state:**

- (a) whether the World Bank (WB) has sanctioned loans for various hydro power projects in the country including Tehri and Sardar Sarovar Project;
- (b) if so, the details thereof;
- (c) whether the World Bank proposes to withdraw the sanctioned loan due to the protests against the construction of these projects;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) to (e) : The World Bank has not sanctioned any loan for the Tehri Hydro Electric Project Complex (2400 MW). An agreement with International Development Agency (IDA) was signed on 10.5.1985 for Special Drawing Rights (SDR) amounting to 99.70 million for Sardar Sarovar Hydro Electric Project (1450 MW) being executed by Sardar Sarovar Narmada Nigam Limited (SSNNL). This grant has been fully utilized. The World Bank has not withdrawn loan from Sardar Sarovar Project due to protest on environmental concerns. In 1993, the Govt. of India had decided not to seek further loan disbursement from the World Bank for Sardar Sarovar Project. Presently, the only under construction hydro electric project in the Central Sector for which World Bank has sanctioned a loan of US Dollar 400 million is Rampur Hydro Electric Project (412 MW) being constructed by Satluj Jal Vidyut Nigam Limited (SJVNL). The World Bank does not propose to be withdraw the loan sanctioned for construction of this under construction project.